

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO.9  
CP/16/GB/2021**

**Coram:**

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through  
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

In the matter of:

Rishi Prasad Agarwal & 4 others  
Versus  
Druk Fules Ltd. & 6 others.

**Section:** Under Section 241,242,244 & 58 & 59 of the Companies Act,  
2013

<b>S.No.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	MS. S. CHOUBEY	Advocate	Petitioners	Present in Video
2.	MR. BIMAN DEBNATH	PCS	Respondents	Conference

**ORDER**

**Date of Order: 01.12.2022**

The matter is taken up for hearing through Video Conferencing. Heard both the sides. Learned Counsel for the Petitioners submits as submitted earlier before this Bench, they are trying to settle the matter amicably. However, nothing is finalized yet. On the other hand, the learned Counsel for the Respondents submits that there are certain legal issues and hence he needs some time. The matter is adjourned. It is made clear that if the matter is not settled amicably within this period, the same shall be heard on merit and disposed of accordingly.

**2. List the matter on 12.01.2023.**

**Sd/-**

**(Prasanta Kumar Mohanty)  
Member (Technical)**

*/D-01.12.2023/*

**Sd/-**

**(Deep Chandra Joshi)  
Member (Judicial)**